

Shortage of cooking gas in Maharashtra

1296. SHRI NARESH C. PUGLIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that for the last three months there is an acute shortage of cooking gas in the country due to rise in road transport rates;

(b) what is the total gas supplied in Maharashtra during the last one year by different gas companies, district-wise and company-wise;

(c) how much cooking gas was of short supply during the last 3 months in Maharashtra with district-wise figures; and

(d) what measures Government are taking to normalise the gas supply in Maharashtra with detail thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Expenditure increased by Coal India Ltd. for Welfare Purposes

1297. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:

(a) how much money has been spent by Coal India Limited for welfare purposes and the institutes/organisations from the adjoining areas of the mines which received such money;

(b) what is total amount of welfare expenditure released by the companies, company-wise during the last three years;

(c) whether it is a fact that in 1989-90 eight crores of rupees have been given to the private educational institutes for educational activities by companies under the Coal India Limited;

(d) what are the names of the institutes together with the details of the amount given along with their locations during the last three years, year-wise; and

(e) what are the norms fixed by the Coal India Ltd. to select private educational institutes for such financial assistance?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) to (e) The information is being collected and will be laid on the Table of the House.

Illegal sale of coal in Western coalfields

1298. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:

(a) what was the production of Western Coalfields Limited during the last three years, yearwise and area-wise;

(b) how much quantity of coal has been given to the Government agencies, like Railway, Thermal Power Stations etc, and the actual quantity they received during that period, year-wise;

(c) how much quantity of coal has been given in 1989 and 1990 so far to private coal linkage holders, their names with full details of addresses;

(d) how much quantity of coal they have taken from the Western Coalfields Limited in 1989 and 1990 so far with list of individual names, Statewise and on what ground they got coal linkage;

(e) whether it has come to Government's notice that the private coal linkage holders are selling their coal to other users on higher rates in the Western Coalfields Limited areas like Chandrapur, Nagpur and Chindwara districts with the result most of this Coal is going to Pakistan from the Kutch border of Gujarat; and